

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/5/2016
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	THIRIYAMBAR KANNAN	Counsel for Petitioner	
2.	T.R. Bhaskar Priyadarshini N Akhil Jain Karthi Krishna	Counsel for Shareholders Objectors	

ORDER

Counsel for the Petitioner present. Counsel for Objector also present and prayed for time to submit arguments. At request, time is enlarged. Put up on **03.10.2017** at **10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)